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ITEM NO.53

REGISTRAR COURT. 2

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MR. M K HANJURA

Criminal Appeal

No(s). 1230/2014

RABBOO & ANR

Appellant(s)

VERSUS

STATE OF U.P

Respondent(s)

(with appln. (s) for bail and exemption from filing O.T. and office report)

Date : 18/08/2015 This appeal was called on for hearing today.

For Appellant(s)

Mr.Tashriq Ahmad,Adv.
Mr. Syed Mehdi Imam,Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

The office report is that the original record has not been received from the Trial Court and High Court as yet. A reminder shall be issued.

List the matter again on 04.11.2015.

(M K HANJURA)
Registrar

SB

Signature Not Verified

Digitally signed by
Sushma Kumari Bajaj
Date: 2015.08.19
15:53:36 TLT
Reason: